| CATEGORIES | INSTITUTION | DISPOSAL | PENDENCY AS ON 31.03.2025 AS PER ISHICo SOFTWARE |
|---|-------------|----------|--|
| | CIVIL CASES | | |
| Regular First Appeal | 131 | 854 | 21233 |
| Execution First Appeal | 0 | 6 | 47 |
| Regular Second Appeal | 411 | 600 | 50643 |
| Execution Second Appeal | 10 | 43 | 208 |
| First Appeal from Order (MACT) | 433 | 736 | 51661 |
| First Appeal from Order (Misc) | 200 | 137 | 12132 |
| First Appeal from Order (Matrimonial) | 1 | 11 | 1217 |
| Second Appeal from Order | 4 | 47 | 159 |
| Civil Revision | 720 | 925 | 17001 |
| Civil Writ Petition | 3482 | 4561 | 83258 |
| Letters Patent Appeal | 387 | 212 | 7514 |
| Election Petitions | 0 | 1 | 42 |
| Recreminatory | 0 | 0 | 2 |
| Probate | 0 | 0 | 9 |
| Matrimonial Reference | 0 | 0 | 0 |
| Income Tax Cases | 0 | 0 | 3 |
| Income Tax Appeals | 7 | 15 | 1444 |
| Sales Tax Reference / GSTR | 0 | 0 | 4 |
| Sales Tax Cases | 0 | 0 | 0 |
| Sales Tax Appeal | 0 | 1 | 55 |
| Wealth Tax Cases | 0 | 0 | 0 |
| Wealth Tax Appeal | 0 | 0 | 3 |
| Gift Tax Cases | 0 | 0 | 0 |
| Gift Tax Appeal | 0 | 0 | 0 |
| Estate Duty Cases | 0 | 0 | 0 |
| Custom Appeals | 19 | 0 | 95 |
| Central Excise Cases | 0 | 0 | 0 |
| Central Excise Act | 0 | 2 | 90 |
| Interest Tax Appeals | 1 | 0 | 0 |
| Vat Appeals | 3 | 12 | 470 |
| General Vat Reference | 0 | 0 | 1 |
| Vat Revisions | 0 | 0 | 9 |
| Vat Case | 0 | 0 | 0 |
| Control Reference/Income Tax Reference/Wealth Tax Reference/Gift Tax Reference/Excise Duty Reference | 0 | 0 | 20 |
| Civil Reference | 0 | 0 | 7 |
| CLAIM | | | 0 |
| Civil Original | 0 | 0 | 15 |
| Civil Contempts | 578 | 553 | 4943 |
| Contempt Appeal Civil Petition | 8 | 3 | 32 |
| Arbitration Cases | 91 | 73 | 498 |
| Execution Liquidation | 0 | 0 | 0 |
| Company Appeals | 0 | 0 | 52 |
| Company Petitions | 0 | 0 | 20 |
| X-Objection | 58 | 60 | 3069 |

| Transfer Application | 184 | 216 | 1436 |
|--|---------------|-------|--------|
| Review Applications | 83 | 60 | 1512 |
| PMLA-APPL | 2 | 0 | 13 |
| FEMA-APPL | 0 | 0 | 4 |
| Civil Suit (OS) | 0 | 0 | 0 |
| Total of Civil Cases | 6813 | 9128 | 258921 |
| | CRIMINAL CASE | S | |
| CRL. APPEALS (D.B.) | 152 | 36 | 18393 |
| CRL. APPEALS (D.B.A.) | 33 | 1 | 2738 |
| CRL. APPEALS (S.B.) | 395 | 342 | 60255 |
| CRL. APPEALS (S.B.A.) | 20 | 4 | 2144 |
| CRL. REVISIONS | 322 | 284 | 18994 |
| CRL.REVISIONS (FAMILY) | 179 | 115 | 3106 |
| CRL. WRITS | 1139 | 1070 | 1162 |
| MURDER REFERENCE | 0 | 0 | 25 |
| CRL. ORIGINAL CONTEMPT | 3 | 0 | 36 |
| CRL. MISC .MAIN | 6106 | 5256 | 41558 |
| Criminal-Complaint-OJ | 0 | 0 | 0 |
| PET. U/S 378 (3 & 4) | 187 | 36 | 10933 |
| CRIMINAL REFERENCE | 0 | 0 | 0 |
| Total of Criminal Cases | 8536 | 7144 | 159344 |
| Total of Main Cases (Civil & Criminal) | 15349 | 16272 | 418265 |

NOTE: The Institution and Pendency figures are being maintained by NIC branch and the same are dynamic in nature, as such there remains fluctuations in Data due to updation at various levels.